

DIVISION BENCH
COURT - I

S-2

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/1711(KB)2019
IA(I.B.C)/1299(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	AVANI TOWERS PRIVATE LIMITED VS ENERGY PROPERTIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For Applicant in IA/1299/2024

Mr. Kumarjit Banerjee, Adv.

Ms. Sanchari Chakraborty, Adv.

Mr. Snehashis Chakraborty, Adv.

Mr. Adil Naushad, Adv.

Mr. Jishnu Chowdhury, Adv.] For Respondent No.2 in IA/1299/2024

Mr. Orijit Chatterjee, Adv.

Ms. Swati Dalmia, Adv.

Mr. Shubham Raj, Adv.

Ms. Neha Sinha, Adv.

Mr. Shounak Mitra, Adv.

Mr. Jitendra Zohia, RP

ORDER

1. Ld. Counsel for the parties present.
2. List this matter on **11.07.2024** for arguments (after supplementary list).

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)